

"That this House do agree with the Nineteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 30 April, 1986."

MR. DEPUTY SPEAKER : The question is :

"That this House do agree with the Nineteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 30th April, 1986."

The motion was adopted.

15.03 hrs.

MUSLIM PERSONAL LAW
(SHARIAT) APPLICATION
(AMENDMENT) BILL

(Amendment of Section 2)

[English]

SYED SHAHABUDDIN (Kishanganj) : I beg for leave to introduce a Bill further to amend the Muslim Personal Law (Shariat) Application Act, 1937.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Muslim Personal Law (Shariat) Application Act, 1937."

The motion was adopted.

SYED SHAHABUDDIN : I introduce the Bill.

CONSTITUTION (AMENDMENT)
BILL

(Amendment of Eighth Schedule)

[English]

PROF NARAIN CHAND PARASHAR (Hamirpur) : I beg to move for leave to

introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

PROF NARAIN CHAND
PARASHAR : I introduce the Bill.

15.04 hrs.

FLOOD CONTROL AUTHORITY
OF INDIA BILL

[English]

DR. C. S. VERMA (Khagaria) : I beg to move for leave to introduce a Bill to provide for the setting up of a flood control authority of India to control floods and for matters connected therewith.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the setting up of a flood control authority of India to control floods and for matters connected therewith."

The motion was adopted.

DR. C. S. VERMA : I introduce the Bill.

CROP INSURANCE SCHEME
BILL

[English]

SHRIMATI USHA CHOUDHARI (Amravati) : Sir, I beg to move for leave to introduce a Bill to provide for a comprehensive crop insurance scheme and for matters connected therewith.

MR. DEPUTY - SPEAKER : The question is :